

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 06/RP/2015

IN

Petition No. 100/TT/2012

- Subject:** Review petition under Section 94(1) (f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for review of the Order dated 20.1.2015 in Petition No. 100/TT/2012 in the matter of determination of transmission tariff of 6 nos. Transmission assets (Group-2) associated with 765 kV System for Central Part of Northern Grid Part-II in Northern Region for tariff block 2009-14.
- Date of Hearing:** 15.3.2016
- Coram:** Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner:** Power Grid Corporation of India Limited (PGCIL)
- Respondents:** Rajasthan Rajya Vidyut Prasaran Nigam Limited and 16 others
- Parties present:** Ms. Ranjitha Ramachandran, Advocate, PGCIL
Ms. Sangeeta Edwards, PGCIL
Shri S.S. Raju, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Shashi Bhushan, PGCIL

Record of Proceedings

The learned counsel for the petitioner sought a short adjournment on account of non-availability of the arguing counsel.



2. The Commission directed to list the petition on 29.3.2016.

By Order of the Commission

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(T.Rout)
Chief (Legal)

